

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 26269/2017

GAURI SHANKAR & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.90253/2017-EXEMPTION FROM FILING
O.T. and IA No.90251/2017-EXEMPTION FROM SURRENDERING)

Date : 03-11-2017 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBERS]

For Petitioner(s) Mr. Anupam Mishra, AOR
Ms. Pooja Singh, Adv.

For Respondent(s) Mr. C.B. Tiwari, Adv.
Mr. Sabarish Subramanian, Adv.
Mr. K. Paari Vendhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing the proof of surrender of the petitioners is
condoned.

(SONALI SAUND)
SENIOR PERSONAL ASSISTANT

(JAGDISH CHANDER)
COURT MASTER